

(a) the quantity of rubber collected by STC during the last six months;

(b) the price per kilogram paid to rubber growers;

(c) whether the Government has given directions to STC to procure more rubber from the open market; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) STC has collected from the domestic market a quantity of 14969 MT of natural rubber during the last six months, as on 26.2.92, as under:-

RMA - 5 :	6703 MT
RMA - 4 :	8266 MT
	14969 MT

(b) STC is procuring natural rubber from the domestic market through its four Procurement agencies and it pays to the procurement agencies as under:-

-for RMA - 4 : Rs. 20.95 per kg.

-for RMA - 5 : Rs. 20.45 per kg.

(c) and (d). The Government has directed STC to procure whatever quantities of the specified grades of natural rubber that are offered to it subject to observance of quality specifications.

Cantonment Boards

1818. SHRI SHANKARRAO KALE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are considering to demarcate the onment Boards

and to replace these with elected bodies:

(b) if so, the details thereof; and

(c) when it is likely to be effective?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c). Cantonment Boards are local bodies comprising elected as well as nominated members. There is no proposal to replace these with wholly elected bodies.

Exports to Germany

1819. SHRI K.H. MUNIYAPPA:
SHRI V.KRISHNAN RAO:

Will the Minister of COMMERCE be pleased to state:

(a) the main items being exported to Germany;

(b) whether there has been an increase in exports to Germany during the last year;

(c) if so, the details thereof; and

(d) the steps proposed to be taken by the Government to further increase the exports during 1992?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The main items of exports from India to Federal Republic of Germany comprise of textiles (including garments), leather and leather products, chemicals and pharmaceuticals, agriculture and food products, gems and jewellery,

(b) and (c). Yes, Sir. Exports to Germany during the financial year 1990-91 stood at Rs. 2548.82 crores as against Rs. 1994.20 crores in the preceding year (1989-90).

(d) Recent policy changes are *inter alia* aimed at increasing exports. Besides, various export promotion measures like participation in fairs/exhibitions, market surveys and exchange of trade/industry delegations would also facilitate greater Indian exports to Germany.

[Translation]

**Damage to National Highways
in M.P.**

1820. SHRI BARE LAL JATAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the national Highways damaged by torrential rains and flood in Madhya Pradesh during the last three years; and

(b) the amount spent on repairs of these highways?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGADISH TYTLER): (a) national Highways in madhya Pradesh affected by floods/rains in scattered reaches during the last three years are indicated below:-

<i>Years</i>	<i>Affected National Highways</i>
1988-89	Nos. 3,6,7,12,26,&43
1989-90	Nos. 3,6,7,12,16,26 & 43
1990-91	Nos. 3,6,7,12,16,25,26,27, & 43

(b) Amounts spent under the Maintenance and Repair Grants on national Highways in Madhya Pradesh, including flood damage repairs, during the last three years are as under:

<i>Years</i>	<i>Expenditure (Rs. in lakhs)</i>
1988-89	891.49
1989-90	1097.90
1990-91	1174.41

**Loans advanced by Financial
Institutions**

1821. SHRI BARE LAL JATAV: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans sanctioned by the public sector Financial institutions in each State during 1990-91;

(b) the amount actually released by these institutions during the said period in each State; and

(c) the steps taken by the Government to release the remaining amount of sanctioned loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The amounts of loans sanctioned and disbursed by the All-India Financial Institutions, namely IDBI, IFCI, ICICI, SIDBI, IRBI, LIC, UTI, GIC, RCTC, TDICT, SCICI & TFCL, in each state during 1990-91 are given in the attached statement

(c) at any given point of time, there would always remain a gap between the sanctions and disbursements because the amounts of loans sanctioned are released/dispensed as per the progress of the project and compliance of various terms and conditions by the borrowers. However, efforts are continuously made by the institutions to reduce the gap between sanctions and disbursements and expedite disbursements.